

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.187 of 1993

Monday this the 10th day of January, 1994.

CORAM

The Hon'ble Mr. Justice Chettur Sankaran Nair, Vice Chairman

The Hon'ble Mr. P.V. Venkatakrishnan, Administrative Member

1. P.Balan, Electrical Fitter/I
Diesel Shed, S.Railway, Ernakulam South.
2. M.T.Kesavan, Electrical Fitter/II
S.Railway, Diesel Shed, Ernakulam South.
3. A.K.Ravindran, S.Railway,
Electrical Fitter I, Ernakulam South.
4. P.Krishnan, Electrical Fitter-II
Southern Railway, Ernakulam South.
5. C.R.Gopalakrishnan, Electrical Fitter-II
Southern Railway, Ernakulam South.Applicants

(By Advocate Mr.P.Sivan Pillai(represented)

Vs.

1. The Union of India through the
General Manager, Southern Railway,
Madras.3.
2. The Chief Personnel Officer,
Southern Railway, Madras.3.
3. The Divisional Personnel Officer,
Southern Railway, Trivandrum-14. ... Respondents

(By Advocate Mrs. Sumati Dandapani)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN.

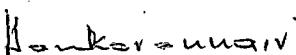
Applicants seek appropriate directions for
inducting them into the 20 percent quota, in the
post of Diesel Assistants. Consequential benefits
are also sought. We find that applicants have made

representations and that these are pending consideration before 3rd respondent. We direct the said respondent to pass appropriate orders on the representations within six weeks from today and communicate the decision to applicants.

2. Application is disposed of with the above direction. No costs.

Dated the 10th January, 1994.


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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